

**IN THE HIGH COURT OF MANIPUR
AT IMPHAL**

C I R C U L A R

Dated, the 9th July, 2019

No.HCM/Misc./89-Estt(v)/ It is hereby directed to all the Presiding Officers of Subordinate Courts of Manipur under the jurisdiction of the High Court of Manipur to give priority in disposal of old pending cases which are over 5-10 years and the old pending cases may be taken up on daily basis for early disposal.

This circular is in addition to the earlier direction given by the Registry.

By Orders etc.

Sd/-

(W. Tonen Meitei)
REGISTRAR (JUDL.)

No.HCM/Misc./89-Estt(v)//3777-91 Imphal, the 9th July, 2019
Copy to:

1. The District & Sessions Judge, Imphal West/ Imphal East/ Thoubal/ Bishnupur/ Ukhrul/ Churachandpur/Senapatifor kind information & circulation to the Courts of their jurisdiction.
2. The Presiding Officer, Revenue/Claims Tribunal.
3. The Registrar (Vigilance), High Court of Manipur.
4. Judge, Family Court, Manipur/ Imphal East/ Bishnupur/ Thoubal.
5. The Judge, Special Court (ND & PS), Manipur/Judge, Special Court, ND & PS (FTC).
6. Addl. District & Sessions Judge, Manipur West/Manipur East/Crime Against Women (FTC).
7. The Jt. Registrar (Judl.) High Court of Manipur
8. The PPS to Hon'ble the Chief Justice, High Court of Manipur.
9. The P.S to Hon'ble Mr. Justice L.S Jamir, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
11. The P.S to Registrar General, High Court of Manipur.
12. The P.S to Registrar (Judl.), High Court of Manipur.
13. S.P, Estt.-I/II.
14. System Analyst, High Court of Manipur for uploading to the official website.
15. Concerned File.

W. Tonen Meitei 9.7.19
(W. Tonen Meitei)
REGISTRAR (JUDL.)